

[*Translation*]

Loans for Productive Self-Employment Schemes

*432. SHRI BHOGEN德拉 JHA: Will the Minister of FINANCE be pleased to state:

(a) whether Government have adopted the policy of advancing loans on priority basis for productive self-employment schemes;

(b) if so, the details thereof; and

(c) whether Government have received representations/proposals for advancing such loans in the backward districts in North Bihar; if so, the details in this regard?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE):

(a) to (c) Under the Scheme for providing Self-Employment to Educated Unemployed Youth (SEEUY), the educated unemployed youth whose family income does not exceed Rs. 10,000 per annum are eligible for assistance under the scheme. Loans for business ventures are advanced by banks to the selected beneficiaries for starting their own ventures at concessional terms. A subsidy to the extent of 25% of the project cost is available from the Government of India. 30% of the target under the scheme has been reserved for Scheduled Caste/Scheduled Tribes beneficiaries.

Self Employment Programme for Urban Poor (SEPUP) covers all cities/towns with a population exceeding 10,000 as per 1981 census and areas which are not covered under Integrated Rural Development Programme (IRDP). Persons whose total family income does not exceed Rs. 600 per month are eligible for assistance to undertake any economically viable activity. A capital subsidy at the rate of 25% of the amount of assistance is provided by the Central Government.

Ministry of Industry which is administering the SEEUY Scheme and the Reserve Bank of India have reported that they are not aware of any representations/proposals about the advancing of loans for such purposes in the backward districts of North Bihar. The progress of the implementation of the schemes is also reviewed at the District Level Consultative Committees and State Level Bankers' Committees.

[*English*]

Trade with Singapore

*433 SHRI GOPINATH GAJAPATHI: Will the Minister of COMMERCE be pleased to state:

(a) whether any steps have been taken by Government to improve trade relations with Singapore;

(b) if so, the details thereof and the area identified for the expansion of trade relations between the two countries; and

(c) the details of schemes drawn up by Government in this regard?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU): (a) and (b) Yes, Sir. The Government have been taking various steps to improve trade relations with Singapore. These include exchange of delegations both at official and trade level, participation in International Trade Fairs/Exhibitions etc.

Engineering equipment for agriculture and processing plants, piston engines, hand tools and machine tools, steel castings, parts for industrial machinery, electronic components and software, rubber products, leather and leather products, coffee, spices, perfumes and toiletries, vegetables and fruits have good potential for trade with Singapore.

(c) Apart from the general trade promotional activities, an idea to

develop an "India-Singapore Industrial Corridor" has also been mooted.

Losses of Bharat Aluminium Company Limited

*434. SHRIMATI VASUNDHARA RAJE: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the Bharat Aluminium Company Ltd. (BALCO) has been suffering losses;

(b) if so, the reasons along with the accumulated loss suffered by the end of 1989-90; and

(c) the steps taken to improve the performance to make up loss at BALCO?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) and (b) Bharat Aluminium Company Ltd. has been making profits on its operations since 1987-88. While it had earlier incurred certain losses, consequent to capital restructuring of the company there are no accumulated losses at the end of 1989-90.

(c) Does not arise.

[*Translation*]

Development of Tourism Places in Madhya Pradesh

*435. SHRI SUKHENDRA SINGH: Will the Minister of TOURISM be pleased to state:

(a) whether the India Tourism Development Corporation proposes to develop new tourists places and construct tourists resorts in Madhya Pradesh; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SATYA-

PAL MALIK): (a) No, Sir There is no such provision included in the Annual Plan of India Tourism Development Corporation for 1990-91.

(b) Does not arise.

Assistance to Rajasthan

*436. SHRI GIRDHARI LAL BHARGAWA: Will the Minister of FINANCE be pleased to state:

(a) whether the Ninth Finance Commission has recommended in its Second Report that special long-term loans be provided to those states which make special efforts to reduce their revenue deficit for making up their other deficits;

(b) whether Rajasthan has the lowest place in providing various social services to the people;

(c) whether the Finance Commission has admitted that the per capita revenue deficit of Rajasthan would be maximum in 1990-95;

(d) whether the State Government has requested the Centre for long term loan worth Rs. 140 crores in order to mobilise additional revenue for 1990-91; and

(e) whether Government propose to sanction this loan; if so, when and if not, the reasons therefor?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) The Ninth Finance Commission has observed in its Second Report for 1990-95 that if the deficit States make some extra effort to reduce their revenue deficits substantially from the levels assessed by it, the Planning Commission may consider giving them special long-term loans to cover a part of the remaining revenue deficit. This is not a recommendation but only a suggestion which has not been accepted by Government.

(b) The per capita expenditure/outlay of the Government of Rajasthan on Social Services during the